

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 22

**IA No. 1563/23
In**

**CP(IB) No. 531/Chd/Hry/2019
(Admitted)**

Under Section 9, & 30(6), IBC 2016

In the matter of:-

Redhex IT Solutions Pvt. Ltd.

..Petitioner/Operational Creditor

Vs.

SNS Laboratories Ltd.

..Respondent/Corporate Debtor

Present: Mr. Chirag Chauhan, PCS for the RP.
Mr. Mohd. Nazim Khan, RP in person.

IA No. 1563/23

The additional affidavit for filing convenience performa for approval of Resolution Plan filed vide diary No.02001/1 dated 03.08.2023 is taken on record. Heard. Order reserved.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

August 07, 2023
PRF